

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/S. KOMOREBI EXPORTS PRIVATE LIMITED**

1. Name of Corporate Debtor	KOMOREBI EXPORTS PVT. LTD.
2. Date of Incorporation of Corporate Debtor	06/01/2016
3. Authority under which Corporate Debtor is Incorporated/Registered	Registrar of Companies, Kanpur (U.P.) under Companies Act, 2013
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U18204UP2016PTC075516
5. Address of the registered office & principal office (if any) of corporate debtor	C-199/S1, Shalimar Garden, Extn.-II Sahibabad, Ghaziabad, UP - 201005 IN
6. Date of closure of Insolvency Resolution Process	05/02/2020
7. Liquidation commencement date of Corporate Debtor	05/02/2020
8. Name & Registration Number of Insolvency Professional acting as Liquidator	Sarvesh Kashyap Regn. No: IBBI/IPA-002/IP-N00127/2017-18/10296
9. Address and Email of the liquidator as registered with the Board	Shop No-7, DDA Market, E-Block, East of Kailash, New Delhi-110065 Email: sarvesh_dam@yahoo.com
10. Address & Email to be used for Correspondence with the Liquidator, if different from those given in Serial No. 9	101, Nipun Plaza, Sector-1, Near Max Hospital, Vaishali, Ghaziabad, UP-201010 Email: ip.komorebi@gmail.com
11. Last date for submission of Claims	06/03/2020

Notice is hereby given that Hon'ble National Company Law Tribunal, Allahabad Bench has ordered the commencement of liquidation of the **M/s Komorebi Exports Private Limited** on **5th February 2020**.

The stakeholders of **M/s. Komorebi Exports Private Limited** are hereby called upon to submit their claims with proof on or before **6th March 2020**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date : 07/02/2020
Place : New Delhi

Sd/-
Sarvesh Kashyap
Regn. No: IBBI/IPA-002/IP-N00127/2017-18/10296
Liquidator: Komorebi Exports Pvt. Ltd.